

**CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT (PA) MADE ON  
MARCH 03, 2015, TUESDAY TO THE EQUITY SHAREHOLDERS OF  
BRAND REALTY SERVICES LIMITED**

**Registered Office: S-8 & S-2, DDA Shopping Complex, Opp. Pocket-I,  
Mayur Vihar-I, Delhi - 110091**

This Corrigendum to the Public Announcement ("Corrigendum to PA") is in continuation of the Corrigendum of Public Announcement made on November 03, 2015, Tuesday and the schedule of activities should be read from this publication only.

In continuation with the Public Announcement published on March 03, 2015 (the "PA") and the corrigendum to the PA published on November 03, 2015 made by Corporate Professionals Capital Private Limited ("Manager to the Offer") on behalf of Mr. Kamal Manchanda (Hereinafter referred to as "Acquirer") along with Mrs. Aruna Manchanda (Hereinafter referred to as "PAC") to the shareholders of Brand Realty Services Limited ("Target Company"/ "BRSL") pursuant to and in compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 1997 and subsequent amendments thereto ("SEBI (SAST) Regulations").

**Shareholders are requested to kindly note the following changes to the PA:**

1. The schedule of activity stands revised and is as follows:

| ACTIVITY                                                                                                                                                                                         | ORIGINAL                  | REVISED                      |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------|------------------------------|
|                                                                                                                                                                                                  | DATE AND DAY              | DATE AND DAY                 |
| <b>Date of Public Announcement</b>                                                                                                                                                               | March 03, 2015, Tuesday   | March 03, 2015, Tuesday      |
| <b>Specified Date</b><br>(For the purpose of determining the names of shareholders to whom Letter of Offer would send)                                                                           | March 13, 2015, Friday    | March 31, 2015, Tuesday      |
| <b>Last date for a competitive bid</b>                                                                                                                                                           | March 24, 2015, Tuesday   | March 24, 2015, Tuesday      |
| <b>Date by which Letter of Offer will be dispatched to the shareholders</b>                                                                                                                      | April 15, 2015, Wednesday | October 30, 2015, Friday     |
| <b>Offer Opening Date</b>                                                                                                                                                                        | April 21, 2015, Tuesday   | November 04, 2015, Wednesday |
| <b>Last date for revising the Offer price/number of shares</b>                                                                                                                                   | April 29, 2015, Wednesday | November 10, 2015, Tuesday   |
| <b>Last date for withdrawal by shareholders</b>                                                                                                                                                  | May 05, 2015, Tuesday     | November 18, 2015, Wednesday |
| <b>Offer Closing Date</b>                                                                                                                                                                        | May 11, 2015, Monday      | November 23, 2015, Monday    |
| <b>Date by which the acceptance/ rejection would be intimated and the corresponding payment for the acquired shares and /or the share certificate for the rejected shares will be dispatched</b> | May 26, 2015, Tuesday     | December 08, 2015, Tuesday   |

2. **Background to the Acquirer:**

Mrs. Aruna Manchanda is wife of Acquirer and has been included as "Person Acting in Concert" or "PAC" for this Takeover Open Offer. PAC is an arts graduate and holds a wide experience in the field of education and financial sector. Presently, she is in the business of Garment manufacturing. The detail profile about PAC is provided in the Final Letter of Offer.

**MANAGER TO THE OFFER**



Corporate Professionals Capital Private Limited  
D-28, South Extn. Part 1, New Delhi - 110 049

Contact Person: Mr. Manoj Kumar

Ph.: 91-11-40622228, Fax: 91-11-40622201, Email: manoj@indiacp.com

SEBI Regn. No: INM000011435

On behalf of Acquirer and PAC

Place: New Delhi

Date : November 03, 2015